GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2235 TO BE ANSWERED ON 01ST AUGUST, 2025

MEDICAL EDUCATION SEAT

2235. SHRI PUTTA MAHESH KUMAR:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of medical education seats available to students during the last five years in the country, State/UT-wise, stream-wise, especially in Andhra Pradesh;
- (b) the total number of seats that were vacant across medical colleges (public and private) in the country during the last five years, State/UT-wise, stream-wise, especially in Andhra Pradesh;
- (c) whether the Government has undertaken any study/survey regarding existing infrastructure available at medical colleges/institutions across the country during the last five years;
- (d) if so, the details thereof; and
- (e) whether the Government has any plans of increasing the number of medical seats/colleges/institutions and if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a) The Government has increased number of medical colleges and subsequently the MBBS seats therein. There is an increase of 39% in MBBS seats from 83275 in Academic year 2020-21 to 115900 as of now. The State/UT wise details of MBBS seats in the country including Andhra Pradesh in the year 2020-21 to 2024-25 are at Annexure.
- (b) As informed by National Medical Commission (NMC), the number of vacant seats across medical colleges in the country are as under:

Academic year	Vacant UG seats (Excluding AIIMS & JIPMER)
2021-22	2012
2022-23	4146
2023-24	2959
2024-25	2849

- (c) & (d) NMC has framed the *Minimum Standard Requirement Regulations*, 2023, which specify the minimum standards in terms of infrastructure, faculty, clinical material, and other necessary facilities required for establishing and maintaining medical colleges. The key provisions of these regulations include the following:
 - A minimum of 220 functional beds is required for medical colleges with an intake of 50 students.
 - Mandatory establishment of key facilities such as a Medical Education Unit, Research Centre, Child Care Centre, Museum, Practical Laboratories etc.
 - All teaching staff across departments must be full-time and are prohibited from engaging in private practice during official college hours.
 - Appointment of visiting faculty to enhance the comprehensiveness and quality of teaching.
 - Minimum daily outpatient (OPD) attendance of 8 patients (both old and new) per student intake annually is required in each specialty/subject.
 - Mandatory clinical training through structured postings at both urban and rural health training centers, ensuring community-based and hands-on learning.
- (e) The measures/steps taken by the Government to increase the number of medical seats/colleges/institutions in the country include:
 - i. Centrally Sponsored Scheme for establishment of new medical college by upgrading district/ referral hospital with preference to underserved area and aspirational districts, under which 131 new medical colleges are already functional out of 157 approved medical colleges.
 - ii. Centrally Sponsored Scheme for strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS and PG seats.
- iii. Under "Upgradation of Government Medical Colleges by construction of Super Specialty Blocks" of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) scheme, a total of 75 projects have been approved, of which 71 projects are complete.
- iv. Under the Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have been started in 19 of these.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2235 for answer on 01/08/2025

Annexure State/UT wise details of MBBS seats in the country in the year 2024-25

S.	Name of the State /IT	Total Number of MBBS	Total Number of MBBS
No.	Name of the State/UT	Seats (2020-21)	Seats (2024-25)
1	Andaman & Nicobar Islands	100	114
2	Andhra Pradesh	5210	6585
3	Arunachal Pradesh	50	100
4	Assam	1050	1700
5	Bihar	2140	2995
6	Chandigarh	150	150
7	Chhattisgarh	1345	2105
8	Dadra & Nagar Haveli	150	177
9	Delhi	1422	1346
10	Goa	180	200
11	Gujarat	5700	7000
12	Haryana	1660	2185
13	Himachal Pradesh	920	920
14	Jammu & Kashmir	1135	1385
15	Jharkhand	780	1055
16	Karnataka	9345	12194
17	Kerala	4105	4705
18	Madhya Pradesh	3585	4900
19	Maharashtra	9000	11844
20	Manipur	225	525
21	Meghalaya	50	150
22	Mizoram	100	100
23	Nagaland	0	100
24	Orissa	1950	2675
25	Puducherry	1530	1873
26	Punjab	1425	1699

27	Rajasthan	4200	6279
28	Sikkim	50	150
29	Tamil Nadu	8000	12000
30	Telangana	5240	8915
31	Tripura	225	400
32	Uttar Pradesh	7428	12325
33	Uttarakhand	825	1350
34	West Bengal	4000	5699
